

**WATER SUPPLY TO CIVILIAN POPULATION
OF LUCKNOW CANTONMENT BOARD**

*290. { DR. M. M. S. SIDDHU :
SHRI L. D. ASTHANA :

Will the Minister of DEFENCE be pleased to state:

(a) the present *per capita* water supplied by the Lucknow Cantonment Board to the civilian population there; and

(b) whether Government have received any scheme to reorganise the water supply of the Lucknow Cantonment Board; if so, what are the details thereof and when it is likely to be implemented?

THE MINISTER OF DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS): (a) 7 gallons of water per head per day.

(b) Yes, Sir. The Cantonment Board has forwarded to Government a scheme prepared by the Government of Uttar Pradesh for augmenting the water supply. The scheme proposes the execution of an independent water supply scheme for the Cantonment area, consisting of tube wells, overhead tanks, pumping plants, rising mains, fittings etc. at a cost of Rs. 6.29 lakhs and also the purchase from the M.E.S. of the existing distribution system at a cost of Rs. 31,472. The scheme if implemented will cater to the needs of the population in the Sadar Bazar and the R.B.I. Bazar at the rate of 40 gallons per head per day. This scheme is under the consideration of Government.

DR. M. M. S. SIDDHU: May I know whether this scheme has been referred back to the Cantonment Board in order to modify it to make the supply to 20 gallons per head?

SHRI A. M. THOMAS : The scheme is under consideration. According to the scheme after the investment indicated by

me, it will cater only to two areas. Out of as many as six areas it will cater only to the Sadar Bazar and the R.B.I. Bazar areas. In the Sadar Bazar area the supply now is at the rate of 10.6 gallons per head and in the other area it is 8.1 gallons. There are other areas in which the supply is less and in one area it is a little more. All the same we are just examining the scheme. We will give sympathetic consideration to it. While in the municipal corporation area the people are getting 50 to 60 gallons per head, the civil areas in the cantonment are getting only at the rate of 7 gallons per head.

DR. M. M. S. SIDDHU : Is it a fact that there are certain areas where the per head supply is only 3 to 4 gallons per day and in the main Sadar Bazar area which is thickly populated it is a maximum of 10 gallons per day which in the summer season is reduced because the water supply from the Lucknow Corporation is reduced resulting in still lower supply to that area? Taking this into consideration and also the fact that in 1964 the scheme was submitted to the Government of India and it is now 1966 and so far nothing has been done to even supply water to the areas where it is 3 gallons or even 10 gallons, what steps Government now propose to take to augment the supply and how long will the Government take to make up its mind to implement the scheme?

SHRI A. M. THOMAS: I have already admitted in my main answer as well as in the answers to supplementaries that the water supply is inadequate. I said that in some areas it is even less than 7 gallons which is the average *per capita*. It is true that in one area, the S.B.I. Bazar, the supply is 3.4 gallons only and in another area, the M.N.I. area, there is only one water tap. I have already admitted that there is inadequate supply, and especially when the citizens in the municipal corporation area get 50 to 60 gallons there is no reason why the other areas should get very small supplies. We are just exploring the possibility of augmenting the supply. At one stage the Cantonment Board was advised to ask the

†The question was actually asked on the floor of the House by Dr. M. M. S. Siddhu.

M.E.S. to meet the full requirements of water but they have expressed their inability. So it is not a question of inadequate appreciation of the justification of the demand. We are looking into the scheme and we will expedite the examination of the scheme and do whatever is possible but even then only two areas will be benefited. This has to be noted.

DR. M. M. S. SIDDHU: May I have the assurance from the hon. Minister that he will be able to expedite the matter and give his okay to this scheme within three to four months?

SHRI A. M. THOMAS: I cannot give any time limit. After this question was tabled we had given direction that the matter should be expedited.

SHRI CHANDRA SHEKHAR: What is the total expenditure of the scheme and how long it is pending before the Government of India?

SHRI A. M. THOMAS: The total estimated expenditure is Rs. 6.29 lakhs for the execution of the independent water supply scheme and I have mentioned it in my answer.

*291. [The questioner (Prof. Satyavrata Siddhantalankar) was absent, For answer, vide cols. 1695-96 infra.]

एन०सी०सी० के कैंडेटों की सीधे भरती

*292. श्री राम सहाय : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि अब तक एन०सी०सी० के कितने कैंडेट मशस्त्र सेना में सीधे भरती किये गये हैं ?

†[DIRECT RECRUITMENT OF N.C.C. CADETS

*292. SHRI RAM SAHAI: Will the Minister of DEFENCE be pleased to state the number of N.C.C. Cadets directly recruited to the Armed Forces so far ?]

THE MINISTER OF DEFENCE
PRODUCTION IN THE MINISTRY

†[] English translation.

OF DEFENCE (SHRI A. M. THOMAS): The number of N.C.C. Cadets commissioned direct in the Armed Forces is as under :—

1. Army—987 so far.
2. Air Force—102 since 1961.
3. Navy—18 since 1961.

†[रक्षा मंत्रालय में रक्षा उत्पादन मंत्री (श्री ए० एम० थॉमस) : मशस्त्र सेनाओं में सीधे कमीशन दिए गए एन०सी०सी० छात्रों की संख्या इस प्रकार है :—

1. सेना—अब तक 987
2. वायुसेना—1961 से 102
3. नौसेना—1961 से 18]

श्री राम सहाय : क्या मैं मंत्री महोदय से यह जान सकूंगा कि वह कोई ऐसी स्कीम तैयार करने का खयाल करते हैं जिससे कि एन०सी०सी० में ज्यादा से ज्यादा विद्यार्थी आर्मी में आ सकें।

SHRI A. M. THOMAS: Sir, a scheme is already in force. Of course, there was an original scheme in the Army for recruitment to commissioned ranks of N.C.C. cadets who held a 'C' certificate but now that system has been stopped. But the recruitment of commissioned officers in the Army is open to cadets with 'D' certificate of the N.C.C. against fixed quota and the quota at present is 30 vacancies per year. As far as the Air Force is concerned, it is eligible to candidates with three academic years' experience in the N.C.C. who are in the Senior Division of the Air Wing possessing Senior certificate and who are Intermediates or have passed an equivalent examination. In fact so far we have recruited, since 1961—after this scheme has come into force—102 cadets. The vacancies reserved are 10 per cent of the total number of vacancies. In the Navy also there is a similar scheme; they would be available to N.C.C. cadets in the Senior Division of the Naval Wing possessing 'C' certificate.

†[] Hindi translation.